

(b) No vacancy has been filled on regular basis nor any panel has been prepared for this purpose. Only ad-hoc appointments have been made pending recruitment through U.P.S.C.

(c) and (d). Does not arise.

Development of Higher Education in Orissa

5578. SHRI GIRIDHAR GOMANGO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government of Orissa, in the light of recommendation of Das Committee setup by it to study the problems of Higher education, submitted proposals to the Union Government for the development of higher education; and

(b) if so, the details thereof and the steps taken by the Government of India in this regard ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No such proposals have been received from the Government of Orissa.

(b) Does not arise.

D.T.C. Bus Service to and from Vikas Puri

5579. SHRI KESHAORAO PARDHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that following the construction of a large number of houses, there has been a large expansion of Vikas Puri in the last 2-3 years, but the

DTC bus service operating to and from the colony has become irregular;

(b) whether representations to tide over the problem have also been received by Government; and

(c) if so, steps proposed to be taken to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : (a) Vikas Puri, a D.D.A. Colony, is in a developing stage. DTC bus service on route No. 860 connects it with Connaught Circus, Regal via Moti Nagar and Central Secretariat. The operation on this route has been found quite regular. There is also another route namely Route No. 805 operating from Maj. Bhopinder Singh Nagar to Vikas Puri. Recently, the services on this route have been found to be somewhat irregular due to congestion on the roads beyond Moti Nagar.

(b) Yes Sir.

(c) On the demand of the residents of Vikas Puri, the services of route No. 805 which were upto Moti Nagar, have been extended to Inter State Bus Terminal w.e.f. 11-10-81. The frequency of services has also been stepped up from 34/68 minutes to 20/40 minutes w.e.f. 2-12-81 by adding one more bus.

Disruption of Train Services in the Kharagpur-Tatanagar Section of South Eastern Railway

5580. SHRI HARIHAR SOREN : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of times train services were disrupted in Kharagpur-Tatanagar section of the South Eastern Railway between June and October, 1981 ;

(b) the reasons therefor ; and

(c) the steps his Ministry proposes to take to check such disruption of train services in that busy division of South Eastern Railway ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The train service on Kharagpur-Tatanagar Section were disrupted/cancelled six times during the period from June to October 1981—on four occasions due to derailments, once due to Bangla Bandh and once due to cancellation of 134/133 Howrah-Ahmedabad Express for coal shortage.

(c) The Safety organisation of the Railway is engaged in a continuous drive to minimise accidents. Efforts are also being made to maintain supply of coal for loco use.

Arrangement of money to meet the monthly pay bills of Hooghly Docking and Engineering Company

5581. **SHRIAJIT BAGH :**
SHRI NIREN GHOSH :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Government have received a telex message dated 9th November, 1981 from the West Bengal Government regarding immediate arrangement for payment of at least Rs. 15 lakhs to meet the monthly pay bill of the Hooghly Docking and Engineering Company ;

(b) if so, details thereof ; and

(c) steps taken by the Government thereon ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL) : (a) and (b). A telex was received by the Union Finance Minister from the State Minister for Commerce and Industries for placement of funds at the disposal of the Hooghly Docking and Engineering Co. for payment of wages of its employees, purchase of materials etc.

(c) The matter is under consideration.

Representation Regarding introduction of Central Government Health Scheme at Gangtok

5582. **SHRI ANANDA PATHAK :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have received any representation from Central Government employees of Sikkim regarding introduction of Central Government Health Scheme at Gangtok ;

(b) if so, the details of the representation ;

(c) the steps taken in this regard ; and

(d) if not, reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : (a) and (b). Yes. A representation was received from the Coordination Committee of Central Government Employees and Worker's Union and Association in Sikkim regarding introduction of CGHS Scheme to Gangtok, as the existing medical facilities available in the areas in which Central Government Offices are located are in-